

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.A(CAA)/90/MB/2023

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - E-Emphasys Solutions Private Limited

APPEARANCES: -

FOR THE APPLICANT

: Absent

Section: Sec. 230-232, Sec 234

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.06.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)